अन्य सम्बद्ध परिवहन विषयों की तकनीकी पुस्तकें और प्रकाशन रखे जाते हैं। इस लाइब्रेरी के लिए हिन्दी की पुस्तकें उपलब्ध करने के लिए विभिन्न ट्रेडों की सूचियों, सूचना और प्रसार मंत्रालय के प्रकाशन प्रभाग के सूचीपत्रों और इंडियन नेशनल बिब्लियोग्राफी से सहायता ली जाती है।

(ख) चार।

†[THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) The arrangements made for obtaining Hindi books for the Library of the Ministry of Railways, which is a departmental reference Library containing primarily technical books and publications on Railways and allied transport subjects, include consultation of various trade lists, the catalogues of the Publications Division of the Information and Broadcasting Ministry and the Indian National Bibliography.

(b) Four.]

खाद्य तथा कृषि मंत्रालय के हिन्दी जानने वाले कर्मचारी

३८८. **श्री ए० सी० गिलबर्ट :** क्या **खाद्य तथा कृषि** मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय में, चतुर्थ श्रेणी के कर्मचारियों को छोड़ कर, कितने ऐसे कर्मचारी हैं जिनकी हिन्दी की योग्यता मैट्रिक अथवा उससे अधिक है; और

(ख) इनमें से इस समय कितने कर्मचारी अपना कार्यालय संबंधी कार्य हिन्दी में भी कर रहे हैं ?

†[HINDI-KNOWING STAFF IN THE MINISTRY OF FOOD AND AGRICULTURE

388. SHRI A. C. GILBERT: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of employees in his Ministry, excluding Class IV employees, who possess matric or higher qualification in Hindi; and

(b) the number of employees, out of them, who are at present doing their office work in Hindi also?]

खाद्य तथा कृषि उपमंत्री (श्री एम० वी० कृष्णप्पा) : (क) ७२५.।

(ख) २७.।

†[THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) 725.

(b) 27.]

OVER-PAYMENTS TO STAFF OF EX-CASH CONTRACTORS

389. MIRZA AHMED ALI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that overpayments were made to certain staff of the ex-Cash Contractors of the Old North Western Railway by the Accounts Branch, Northern Railway, Delhi while fixing their pay to bring them on the prescribed scale in 1954;

(b) whether any audit note was issued by the Chief Auditor, Northern Railway, Delhi, in connection with the inflated rates of pay in 1956, and whether the audit note has not so far been finalized, although a period of 5 years has elapsed; and

(c) if the answer to parts (a) and (b) above be in the affirmative, what are the reasons which come in the way of finalization of the audit note; and what action Government have taken to avoid the recurring loss, and what is the total amount of over-payments involved?

†[ ] English translation.